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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/40/ (IB)/2017  
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① DEV KSHNAAR . J  
for M/s. Shiva Kumar &  
Suresh

Counsel for Respondent

② M.A.M. Mudimannan  
Advocate

Counsel for Petitioner

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in respect to the final outcome of the settlement talks between the parties. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc